

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 01  
IA No. 300/JPR/2024  
CP No. (IB)- 88/7/JPR/2022  
Under Section 7 of IBC, 2016**

**In the matter of:**

**Union Bank of India**

**... Financial Creditor**

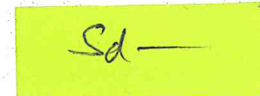
**Versus**

**M/s Swastik Copper Pvt. Ltd.**

**...Corporate Debtor**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 09.07.2024.



**(Prabhu Dayal Sewda)  
Court Officer**

July 04, 2024